

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 282
110(ND)16

IN THE MATTER OF:

Ms. Chandra Bala Modi & Anr.

...

Applicant/Petitioner

Versus

M/s. Synapse Communications Pvt.

...

Respondent

Ltd. & Ors.

Under Section: 241-242

Order delivered on 15.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

None

ORDER

Renotify on 14th September 2021.



(T.S.Singh)
Court Officer